

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 672 OF 2005

HANUMANTAPPA BHIMAPPA DALAVAI AND ANR.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 26/02/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. Rajesh Mahale,Adv.

For Respondent(s) Mr. Sanjay R. Hegde,Adv.
Mr.A.Rohen Singh, adv.
Mr. Vikrant Yadav, Adv.
Mr. Nishant Mishra, Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Judgment reserved.

(Shashi Sareen)
Court Master

(Shashi Bala Vij)
Court Master